

# **HIGH COURT OF JHARKHAND, RANCHI**

## **INDEX**

**(Daily Cause List dated 05.06.2020)**

<b>Sl. No</b>	<b>TIME</b>	<b>BENCHES</b>	<b>PAGE NO.</b>
1		NOTICE	1-4
2	10:30 A.M.	Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad	5-6
3	10:30 A.M.	Hon'ble Mr. Justice Aparesh Kumar Singh	7-8
4	10:30 A.M.	Hon'ble Mr. Justice Amitav K. Gupta	9-10
5	10:30 A.M.	Hon'ble Mr. Justice Sujit Narayan Prasad	11
6	10:30 A.M.	Hon'ble Mr. Justice Rongon Mukhopadhyay	12-15
7	10:30 A.M.	Hon'ble Mr. Justice Ananda Sen	16-18
8	10:30 A.M.	Hon'ble Mr. Justice Rajesh Shankar	19
9	10:30 A.M.	Hon'ble Mr. Anil Kumar Choudhary	20-22
10	10:30 A.M.	Hon'ble Mrs. Justice Anubha Rawat Choudhary	23-25
11	10:30 A.M.	Hon'ble Mr. Justice Kailash Prasad Deo	26-27
12	10:30 A.M.	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	28
13	10:30 A.M.	Hon'ble Mr. Justice Deepak Roshan	29-30

## **NOTICE**

Please take notice that an advance Daily Cause List of cases is being published herewith which shall be taken up through Video Conferencing by Benches of the Hon'ble Court on 05.06.2020.

Please take notice that urgent matters and fresh filing cases shall be taken up through Video Conferencing as per the Roster. Regular ready matters may be mentioned for being taken up by Roster Benches in which all the parties in the matter consent to the hearing through Video Conferencing.

Mentioning of cases may be made in the **email id** of the concerned Court, details whereof are given along with phone no. of Court Master on another page.

Learned counsels are also requested to mention the case no. in the subject column of email.

Please further take notice that in order to facilitate hearing through Video Conferencing, a VC link will be sent to the Ld. Counsel/ party for enabling his/her appearance in the court proceedings which shall be conducted by means of Google Meet/Cisco webex Meetings app. The respective app. for which link will be sent, should be downloaded by the Ld. Counsel/party well in advance.

The learned counsel for the party/parties are requested to contact the Court Master of the Court concerned on their phone No., details whereof are given on another page for the link for Video Conferencing.

The Learned Advocates who do not have facilities to connect to Court hearing through Video Conferencing from home can avail the same in the High Court premises after intimating regarding the same in advance to the Court Master of the concerned Court on their phone Nos. or in email id:- mentioning38@gmail.com or in the Help Line number 14619 which has been created for the above purpose. Any person having difficulty in audio-visual during V.C. shall also report the same on the given aforesaid Help Line number immediately.

By Orders,

Sd/-

(Sanjeev Kumar Das)

Joint Registrar (L&C)

Dated the 03<sup>rd</sup> June, 2020  
High Court of Jharkhand, Ranchi

**Details regarding Phone Number and Email ID of the Court Masters:-**

<b>SI No.</b>	<b>Name of Hon'ble Judges</b>	<b>Name of Court Masters</b>	<b>Phone No. of Court Masters</b>	<b>Email id</b>
1	<i>HON'BLE THE CHIEF JUSTICE</i>	Mr. Neelendu Sharan	<b>9123410004</b>	<b>jhc.courtno1@gmail.com</b>
2	<i>HON'BLE MR. JUSTICE H.C. MISHRA</i>	Mr. Ajit Kumar Jha	<b>9471590273</b>	<b>jhc.courtno3@gmail.com</b>
3	<i>HON'BLE MR. JUSTICE APARESH KUMAR SINGH</i>	Mr. Krishna Murari Tiwiri	<b>9431706849</b>	<b>jhc.courtno12@gmail.com</b>
4	<i>HON'BLE MR. JUSTICE S. CHANDRASHEKHAR</i>	Mr. Jitendra Jha	<b>8987788419</b>	<b>jhc.courtno5@gmail.com</b>
5	<i>HON'BLE MR. JUSTICE AMITAV K. GUPTA</i>	Mr. Pankaj Kumar No.1	<b>9123410016</b>	<b>jhc.courtno10@gmail.com</b>
6	<i>HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD</i>	Mr. Dhananjay Kr Shashi	<b>8987788426</b>	<b>jhc.courtno13@gmail.com</b>
7	<i>HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY</i>	Mr. Indrajeet Sinha	<b>8987788435</b>	<b>jhc.courtno4@gmail.com</b>
8	<i>HON'BLE MR. JUSTICE RATNAKER BHENGRA</i>	Mr. Sudarshan Aind	<b>8987788431</b>	<b>jhc.courtno8@gmail.com</b>
9	<i>HON'BLE MR. JUSTICE ANANDA SEN</i>	Mr. Rinku Kumar Sinha	<b>9471590268</b>	<b>jhc.courtno15@gmail.com</b>
10	<i>HON'BLE MR. JUSTICE Dr. S. N. PATHAK</i>	Mr. Deepak Kumar No.1	<b>9123410005</b>	<b>jhc.courtno17@gmail.com</b>
11	<i>HON'BLE MR. JUSTICE RAJESH SHANKAR</i>	Mr. Anand Kumar	<b>9123410006</b>	<b>jhc.courtno18@gmail.com</b>
12	<i>HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY</i>	Mr. Anuj Kumar Gupta	<b>9123410020</b>	<b>jhc.courtno20@gmail.com</b>
13	<i>HON'BLE MR. JUSTICE RAJESH KUMAR</i>	Mr. Jagat Jyoti Roy	<b>9471590266</b>	<b>jhc.courtno14@gmail.com</b>
14	<i>HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY</i>	Mr. Samir Parasar	<b>8210382184</b>	<b>jhc.courtno7@gmail.com</b>
15	<i>HON'BLE MR. JUSTICE KAILASH PRASAD DEO</i>	Mr. Nishant Kumar	<b>9771017254</b>	<b>jhc.courtno19@gmail.com</b>
16	<i>HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI</i>	Mr. Niraj Kumar	<b>9123410019</b>	<b>jhc.courtno9@gmail.com</b>
17	<i>HON'BLE MR. JUSTICE DEEPAK ROSHAN</i>	Mr. Braj Kishore Prasad	<b>8987788432</b>	<b>jhc.courtno6@gmail.com</b>

## NOTICE

**Court No. 15-** Please take notice that mentioning in the email ID of Court No. 15 ([jhc.courtno15@gmail.com](mailto:jhc.courtno15@gmail.com)) may be made in respect of listing of cases only. Learned Counsels are requested to obtain the prior permission/leave of the Court for filing any other document like copy of judgment, written submissions etc. in the aforesaid email ID. The required permission of the Court may be obtained at the time of attending the court through VC.

By Orders,

Sd/-

(Sanjeev Kumar Das)

Joint Registrar (L & C)

Dated the 3<sup>rd</sup> June, 2020

High Court of Jharkhand, Ranchi

## NOTICE

**Court No. 20-** Please take notice that any opposite party/ies or his/her/their counsel/s in any of case/s listed before Court No. 20, who have not put in their appearance, if want/s to appear in the case at the time of hearing, he/she/they must intimate the Court Master/s of Court No. 20 about the same on mobile Nos. 9123410020/9123410014 before the Court hours on the day on which the case/s is /are listed.

The mention slips if any, in respect of tied up case/cases of present roster of Hon'ble Mr. Justice Anil Kumar Choudhary may be sent through Whatsapp in the aforesaid two mobile numbers clearly mentioning the reason as to why the case/s may be listed out of turn.

**Court No. 19-** Please take notice that "No adjournment shall be given in the cases listed in Daily/Supplementary Cause List."

By Order,

Sd/-

(Sanjeev kumar Das)

Joint Registrar (L&C)

Dated the 03<sup>rd</sup> June, 2020

High Court of Jharkhand, Ranchi



## HIGH COURT OF JHARKHAND, RANCHI

DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020

COURT NO. 1 (THROUGH VC)

DIVISION BENCH (BENCH ID-24852)

AT 10:30 AM

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

### Orders

1	W.P (PIL)/5635/2018	RAM SUBHAG SINGH <b>vs</b> THE STATE OF JHARKHAND	IN PERSON	AJIT KUMAR MANOJ TANDON
	OTHERS			
2	W.P (PIL)/5644/2018	NAND LAL SAH <b>vs</b> THE STATE OF JHARKHAND	DIN DAYAL SAHA	RAJEEV RANJAN MISHRA
	IRREGULARITIES OF MANAGEMENT			
3	W.P (PIL)/555/2019	RAJ KISHORE MAHTO <b>vs</b> THE STATE OF JHARKHAND	RAJEEV KUMAR VIJAY RANJAN SINHA	JAI PRAKASH,(A A G) GAUTAM RAKESH
	OTHERS			
4	W.P (PIL)/1399/2019	VIJAY ORAON <b>vs</b> THE CHAIRMAN JHARKHAND STATE ELECTRICITY BOARD	RAJEEV KUMAR VIJAY RANJAN SINHA	AJIT KUMAR
	OTHERS			
5	W.P (PIL)/3948/2019	RAJAN KUMAR SINGH <b>vs</b> STATE OF JHARKHAND THROUGH SECRETARY DEPTT OF URBAN DEVELOPMENT DEPARTMENT	SHUBHASHIS RASIK SOREN SADISH UJWAL BECK ANUP KR.AGARWAL	MANOJ TANDON AC LAL CHANDRAHAS NATH SHAHEDEO PRASHANT KR SINGH
	OTHERS			
6	W.P (PIL)/3984/2019	RISHIBALA <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY GOVERNMENT OF JHARKHAND	SUDARSHAN SHRIVASTAVA SUNIL SINGH	AJIT KUMAR RICHIA SANCHITA INDRANI S. CHOUDHARY
	IRREGULARITIES OF MANAGEMENT			
7	WP/4431/2019	BASANT TIRKEY <b>vs</b> THE STATE OF JHARKHAND	A K SAHAY JAYANT KUMAR PANDEY	AJIT KUMAR SUMEET GADODIA
	OTHERS			
8	W.P (PIL)/6816/2019	HARPREET SINGH BHATIA <b>vs</b> THE STATE OF JHARKHAND	RAHUL LAMBA ZAID IMAM VARSHA RAMSISARIA NAVEEN KUMAR	AJIT KUMAR
	ENCROACHMENT OF PUBLIC LAND			
9	W.P (PIL)/1301/2020	COURT ON ITS OWN MOTION <b>vs</b> STATE OF JHARKHAND		RAJIV RANJAN DR.ASHOK KR.SINGH RAJIV SINHA
	OTHERS			
<b>wt10</b>	W.P (PIL)/1302/2020	THE COURT ON ITS OWN MOTION ON THE LETTER OF ARUN KUMAR DUBEY <b>vs</b> THE STATE OF JHARKHAND		RAJIV RANJAN
	OTHERS			

<b>wt11</b>	W.P (PIL)/1305/2020	AMARJEET SINGH <b>VS</b> CHIEF SECRETARY STATE OF JHARKHAND	SONAL TIWARY	RAJIV RANJAN
	OTHERS			
<b>wt12</b>	W.P (PIL)/1308/2020	COURT ON ITS OWN MOTION <b>VS</b> THE STATE OF JHARKHAND		RAJIV RANJAN
	OTHERS			

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 12 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24722)**  
**AT 10:30 AM**  
**HON'BLE MR. JUSTICE APARESH KUMAR SINGH**

**Admission**

1	Tr.Pet.CVL/51/2018	SMT BABITA DEVI ALIAS BABITA YADAV <b>vs</b> SANJAY KUMAR YADAV	SHEKHAR PRASAD SINHA	PRAN PRANAY
	CODE OF CIVIL PROCEDURE, 1908			
2	Tr.Pet.CVL/61/2018	TARANA RAJA <b>vs</b> MD SABBANI	MD. ZAID AHMED RANISH KUMAR	SHANKAR SINGH ARUN KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
3	Tr.Pet.CVL/66/2018	REKHA KUMARI <b>vs</b> PRAMOD KUMAR DAS	PRAVEEN AKHOURI	JAI SHANKAR TRIPATHI MANJULA UPADHYAY NAZIA RASHID
	CODE OF CIVIL PROCEDURE, 1908			
4	Tr.Pet.CVL/27/2019	PRIYA SINGH <b>vs</b> ANAND KUMAR SINGH	ANIL KUMAR KESHRI PURNENDU SHARAN	JITESH KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
5	Tr.Pet.CVL/29/2019	MAMTA SINGH <b>vs</b> RAMAYAN SINGH BISEN	MD. ZAID AHMED RANISH KUMAR	MANISH KUMAR AMIT MISHRA
	CODE OF CIVIL PROCEDURE, 1908			
6	Tr.Pet.CVL/41/2019	ANUPAMA BURMAN <b>vs</b> PRINCE BURMAN	SHRAVAN KUMAR	PARTH S. A. SWAROOP PATI ASHISH KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
7	Tr.Pet.CVL/42/2019	ROUNAK PARWEEN <b>vs</b> MD SAHID RAZA	MUKESH KUMAR AASHISH KUMAR GIRISH MOHAN SINGH	MD. ZAID AHMED RANISH KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
8	Tr.Pet.CVL/43/2019	TUMPA KUMARI <b>vs</b> NARESH KUMAR MAHATO	SHAILESH KR SINGH ASHISH KUMAR	KALYAN BANERJEE
	CODE OF CIVIL PROCEDURE, 1908			
9	Tr.Pet.CVL/45/2019	SMT SARITA DEVI <b>vs</b> MANOHAR PRASAD	HEMANT KR SHIKARWAR SIDHANT SINHA SHALINI KUMARI SHAURYA PRIYANKA	
	CODE OF CIVIL PROCEDURE, 1908			
10	Tr.Pet.CVL/57/2019	KAJAL DEVI <b>vs</b> ARVIND NAYAK	AJIT KUMAR VIKESH KUMAR	
	CODE OF CIVIL PROCEDURE, 1908			
11	Tr.Pet.CVL/77/2019	BANDANA MISHRA <b>vs</b> ABHIMANYU KUMAR	SANJAY KUMAR PANDEY LAXMI PANDEY RANJEET KUMAR PATHAK	
	CODE OF CIVIL PROCEDURE, 1908			
12	Cont.(Cvl)/1123/2019	BHAGIRATH PRASAD <b>vs</b> THE STATE OF JHARKHAND	PRAKASH KUMAR VIJAY KUMAR KHAGESH THAKUR	SANJEEV THAKUR AJIT KUMAR (A.A.G)
	CONTEMPT OF COURTS ACT 1971			
13	Cont.(Cvl)/1211/2019	SAKALDEO HADI <b>vs</b> THE STATE OF JHARKHAND	AJAY KR SINGH	NAVIN KUMAR MAHAVIR PD SINHA
	CONTEMPT OF COURTS ACT 1971			
14	Cont.(Cvl)/7/2020	TARA HADIN <b>vs</b> THE STATE OF JHARKHAND	SOMESHWAR ROY SANJIT KUMAR	PRABHAT KR SINHA MAHAVIR PD SINHA
	CONTEMPT OF COURTS ACT 1971			



15	Cont.(CvI)/59/2020	ZUBAIDAH KHATOON <b>vs</b> THE STATE OF JHARKHAND	RAJESH KUMAR APOORVA SINGH GAURAV RAJ	LAL CHANDRAHAS NATH SHAHEDEO DR.ASHOK KR.SINGH
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CONTEMPT OF COURTS ACT 1971

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 10(THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24724)**  
**AT 10:30 AM**  
**HON'BLE MR. JUSTICE AMITAV K. GUPTA**

**Orders(with defect)**

1	Cr.Rev./207/2020 Fixed vide Bench Slip	DUTIYA SINGH ALIAS BHAULA <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	RAKESH KUMAR NO 2
IA NO, 3175/2020 (For Bail) ARMS ACT,1959				

**Orders**

2	Cr.Rev./1160/2019 Fixed vide Bench Slip For withdrawal	BINOD SAW <b>vs</b> THE STATE OF JHARKHAND	RAJESH KUMAR VIKAS KUMAR	ABHAY KR TIWARI
STATE EXCISE ACT				
3	Cr.Rev./1317/2019 Fixed vide Bench Slip	MS TRIPATHI ENTERPRISES REPRESENTED BY ITS PROPRIETOR ABHAY SHANKAR TRIPATHY <b>vs</b> THE STATE OF JHARKHAND	DILIP KR KARMAKAR	PRABHU DAYAL AGRAWAL
IA NO, 2980/2020 (For Grant of interim order) NEGOTIABLE INSTRUMENTS ACT, 1881				
4	Cr.A(Sj)/88/2020	MAHESH SAO <b>vs</b> THE STATE OF JHARKHAND	SHREE NIVAS ROY	SARDHU MAHTO
IA NO, 3181/2020 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				

**Admission**

5	Cr.Rev./1465/2019 Fix Vide Order	NARESH KUMAR MAHTO <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY RAJESH KR SINGH HADISH ANSARI	PANKAJ KUMAR
NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985				
<b>wt6</b>	Cr.Rev./1467/2019	SITU KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY RAJESH KR SINGH HADISH ANSARI	PANKAJ KUMAR
NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985				
7	Cr.A(Sj)/16/2020 vide slip	ARVIND KUMAR SANTHALIA <b>vs</b> THE STATE OF JHARKHAND	INDRAJIT SINHA AWINASH KUMAR ANKIT VISHAL VIPUL PODDAR AJAY KUMAR SAH	RAJESH KR MAHTHA
SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989				
8	Cr.A(Sj)/25/2020	LALAN PRASAD <b>vs</b> THE STATE OF JHARKHAND	INDRAJIT SINHA AWINASH KUMAR ANKIT VISHAL VIPUL PODDAR AJAY KUMAR SAH	SHIV SHANKAR KUMAR
SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989				
9	Cr.A(Sj)/158/2020	KRISHNA KUMAR MANDAL <b>vs</b> THE STATE OF JHARKHAND	JITENDRA SHANKAR SINGH RANDHIR KUMAR PINKI KUMARI	SANJAY KUMAR SRIVASTAVA
SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989				
10	Cr.A(Sj)/161/2020	RAJESH SHARMA ALIAS PAPPU <b>vs</b> THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL ABHILASH KUMAR	RAKESH KUMAR NO 2
IA NO, 2411/2020 (For Bail) CHILDREN SEXUAL PROTECTION ACT				
11	Cr.A(Sj)/205/2020 Fixed vide slip	ABDUL SATTAR <b>vs</b> THE STATE OF JHARKHAND	SHREE NIVAS ROY	PRABHU DAYAL AGRAWAL
EXPLOSIVES SUBSTANCES ACT,1908				

12	Cr.A(SJ)/252/2020 vide slip	KALIMUDDIN <b>vs</b> THE STATE OF JHARKHAND	SHREE NIVAS ROY	SHIV KUMAR SHARMA
	EXPLOSIVES SUBSTANCES ACT,1908			
13	Cr.A(SJ)/259/2020	SUJIT MAHARAJ <b>vs</b> THE STATE OF JHARKHAND	SHRAVAN KUMAR	PRIYA SHRESTHA
	IA NO, 2969/2020 (For Bail)			
	CHILDREN SEXUAL PROTECTION ACT			
14	Cr.A(SJ)/261/2020	SACHHIDANAND JHA <b>vs</b> THE UNION OF INDIA THROUGH CENTRAL BUREAU OF INVESTIGATION	RAHUL KUMAR	RAJIV SINHA
	IA NO, 2971/2020 (For Bail)			
	PREVENTION OF CORRUPTION ACT 1988			
15	Cr.A(SJ)/305/2020 vide slip	NIRMAL MAHTO <b>vs</b> THE STATE OF JHARKHAND	JITENDRA SHANKAR SINGH RANDHIR KUMAR	ANURADHA SAHAY
	IA NO, 3133/2020 (For Bail)			
	CODE OF CRIMINAL PROCEDURE, 1973			

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 13 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24812)**  
**AFTER THE DIVISION BENCH**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

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**Admission**

1	Cont.(Cvl)/1043/2019	KUMARI RATNAKAR <b>VS</b> THE STATE OF JHARKHAND	LUKESH KUMAR	ATANU BANERJEE
	CONTEMPT OF COURTS ACT 1971			

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 4 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24760)**  
**AT 10:30 AM**  
**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY**

**Orders(with defect)**

1	A.B.A./7769/2019	VIJAY KUMAR SINGH <b>vs</b> THE UNION OF INDIA THROUGH CBI	SHAMBHU NATH TIWARI ROHIT AGARWAL ARVIND KUMAR CHOUDHARY	RAJIV SINHA
		PREVENTION OF CORRUPTION ACT 1988		
2	A.B.A./882/2020	DEEPAK VISHWAKARMA <b>vs</b> THE STATE OF JHARKHAND	VIJAY KUMAR SHARMA	RAM PRAKASH SINGH
		INDIAN PENAL CODE, 1860		
3	A.B.A./900/2020	DINESH TUDU <b>vs</b> THE STATE OF JHARKHAND	ARVIND KR LALL CHETAN K. NAGESH	SURAJ MOHAN
		INDIAN PENAL CODE, 1860		
4	A.B.A./937/2020	NAGESHWAR PRASAD YADAV <b>vs</b> THE STATE OF JHARKHAND	SANJAY PRASAD	PRAMOD KR. CHOUDHARY
		INDIAN PENAL CODE, 1860		
5	A.B.A./949/2020	ASHOK SINGH <b>vs</b> UNION OF INDIA THROUGH SUPERINTENDENT NARCOTIC CONTROL BUREAU RANCHI	SABYASANCHI	RAJIV SINHA
		NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985		
6	A.B.A./983/2020	HARIHAR SAHU <b>vs</b> THE STATE OF JHARKHAND	RAKESH RANJAN	BHOLA NATH RAJAK
		STATE EXCISE ACT		
7	A.B.A./987/2020	BENJAMIN WILLIAM TIRKEY <b>vs</b> THE STATE OF JHARKHAND	JAYANT KUMAR PANDEY SAJJAN SHAMMI VERMA	SUCHENDRA PRASAD
		INDIAN PENAL CODE, 1860		
8	A.B.A./997/2020	SUBRANGSU MUKHERJEE <b>vs</b> THE STATE OF JHARKHAND	ABHIJEET KR SINGH SWETA KUMARI	SURAJ DEO MUNDA
		DRUGS AND COSMETICS ACT,1940		
9	A.B.A./1039/2020	DILIP SINGH <b>vs</b> THE STATE OF JHARKHAND	SIDHARTHA ROY SHASHI BHUSHAN SAH	SURAJ VERMA
		INDIAN PENAL CODE, 1860		
10	A.B.A./1095/2020	DILIP SINGH <b>vs</b> THE STATE OF JHARKHAND	SIDHARTHA ROY SHASHI BHUSHAN SAH	RAM PRAKASH SINGH
		INDIAN PENAL CODE, 1860		
11	A.B.A./1661/2020	SONU SINGH <b>vs</b> THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	SHEKHAR SINHA
		INDIAN FOREST ACT ,1927		
12	A.B.A./1714/2020	ADITYA KUMAR JHA <b>vs</b> THE STATE OF JHARKHAND	VIKASH KUMAR	SURAJ DEO MUNDA
		INDIAN PENAL CODE, 1860		
13	A.B.A./1857/2020	NUNDEO PANDIT <b>vs</b> THE STATE OF JHARKHAND	SUDHANSU KUMAR DEO	RAMESH KUMAR
		INDIAN PENAL CODE, 1860		
14	A.B.A./1911/2020	BAKAL MIAN ALIAS SUKBIR ANSARI ALIAS SUKAR ANSARI <b>vs</b> THE STATE OF JHARKHAND	NIRANJAN KUMAR	NAVEEN KR GAUNJHU
		ARMS ACT,1959		

15	A.B.A./1915/2020  CYBER CRIME	KUNDAN KUMAR MANDAL ALIAS KUNDAN MANDAL <b>vs</b> THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	RAVI PRAKASH
16	A.B.A./1921/2020  DOWRY PROHIBITION ACT, 1961	TAUHEED MALLICK <b>vs</b> THE STATE OF JHARKHAND	SOUMITRA BAROI AKANKSHA ANIL	PRANAY KR JAISWAL
17	A.B.A./1954/2020  UNLAWFUL ACTIVITIES (PREVENTION) ACT, 1967	MAHENDRA KUMAR ALIAS MAHENDRA GANJHU <b>vs</b> THE STATE OF JHARKHAND	SACHIN MAHATO DEEPAK KUMAR SAHIL	SANDIP KR. BURNWAL
18	A.B.A./1955/2020  INDIAN PENAL CODE, 1860	KANCHAN YADAV ALIAS KANCHANDEO PRASAD YADAV <b>vs</b> THE STATE OF JHARKHAND	PRABHASH CH. SINHA	BHOLA NATH RAJAK
19	A.B.A./2081/2020  DOMESTIC VIOLENCE ACT	ISAN SK ALIAS INSAN SHEKH <b>vs</b> THE STATE OF JHARKHAND	MD. ASADUL HAQUE	BHOLA NATH RAJAK
20	A.B.A./2343/2020  MINES AND MINERALS CONCESSION RULES 1960	BIRENDRA KUMAR MANDAL <b>vs</b> THE STATE OF JHARKHAND	PRASHANT KUMAR RAI	LAXMI MURMU
<b>Admission</b>				
21	A.B.A./4265/2018 tied-up  NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	AHIYA ANSARI ALIAS DR AHIYA ANSARI ALIAS DR M A ANSARI <b>vs</b> THE STATE OF JHARKHAND	INDRAJIT SINHA AJAY KUMAR SAH RAJEEV KUMAR SINHA SURAJ SINGH HARSHVARDHAN VIPUL PODDAR	MOTI GOPE VINAY KUMAR TIWARI

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 4 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24726)**  
**AFTER THE ABOVE**  
**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY**

**Orders(with defect)**

1	B.A./1958/2020  ARMS ACT,1959	RAJU PASWAN ALIAS ANDA RAJU <b>vs</b> THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	NAVEEN KR GAUNJHU
2	B.A./2041/2020  INDIAN PENAL CODE, 1860	DIWAKAR KUMAR DUBEY <b>vs</b> THE STATE OF JHARKHAND	SHEO KUMAR SINGH	RAJNEESH VARDHAN
3	B.A./2458/2020  ARMS ACT,1959	KUDUS ANSARI <b>vs</b> THE STATE OF JHARKHAND	FAIZ UR RAHMAN NITISH RANJAN SINHA MD. SHAHID ANSHARI	RAJNEESH VARDHAN
4	B.A./2498/2020  CHILDREN SEXUAL PROTECTION ACT	BHUTTU ANSARI ALIAS SOHRAB ANSARI <b>vs</b> THE STATE OF JHARKHAND	FAIZ UR RAHMAN NITISH RANJAN SINHA	NAWIN KR SINGH
5	B.A./2707/2020  ARMS ACT,1959	ASHOK MALI <b>vs</b> THE STATE OF JHARKHAND	LAKHAN CHANDRA ROY	RAJESH KR MAHTHA
6	B.A./2731/2020  ARMS ACT,1959	AMIT KUMAR CHAURASIYA <b>vs</b> THE STATE OF JHARKHAND	SUNIL KR CHAUDHARY	AZEEMUDDIN
7	B.A./2739/2020  DOMESTIC VIOLENCE ACT	RAMESH KUMAR YADAV <b>vs</b> THE STATE OF JHARKHAND	P.K.MUKHOPADHYAY	RANJIT KUMAR
8	B.A./2741/2020  DOWRY PROHIBITION ACT, 1961	PRABHU MAHATO ALIAS MANJHI MAHATO <b>vs</b> THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	RANJIT KUMAR
9	B.A./2772/2020  INDIAN PENAL CODE, 1860	MD GULAM ANSARI ALIAS GULAM ANSARI <b>vs</b> THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	RANJIT KUMAR
10	B.A./2782/2020  INDIAN PENAL CODE, 1860	RAMASHANKAR BIND <b>vs</b> THE STATE OF JHARKHAND	BINIT CHANDRA	SATISH KUMAR KESHRI
11	B.A./2900/2020  ARMS ACT,1959	NANDAN KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	RAHUL RANJAN PRAKASH CHANDRA ROY	SANJAY KUMAR SRIVASTAVA LAKHAN CHANDRA ROY
12	B.A./2973/2020 fixed v/o  DOWRY PROHIBITION ACT, 1961	SONU KUMAR GUPTA <b>vs</b> THE STATE OF JHARKHAND	RAHUL PANDEY KIRTI NARAYAN SINGH	RAVI PRAKASH
13	B.A./2978/2020 fixed v/o  INDIAN PENAL CODE, 1860	NIRMAL MAHTO <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	SURAJ VERMA
14	B.A./3037/2020  INDIAN PENAL CODE, 1860	SUNIL SAHU <b>vs</b> THE STATE OF JHARKHAND	DHARMENDRA KR MALITYAR	RAKESH KUMAR

15	B.A./3071/2020	SANJAY KUMAR ALIAS SANJAY BHAGAT <b>vs</b> THE STATE OF JHARKHAND	VISHWANATH ROY	HARDEO PRASAD SINGH
	INDIAN PENAL CODE, 1860			
16	B.A./3096/2020	SURESH DAS <b>vs</b> THE STATE OF JHARKHAND	RAHUL RANJAN	RAVI PRAKASH
	INDIAN PENAL CODE, 1860			
17	B.A./3104/2020	SAMSUL ANSARI <b>vs</b> THE STATE OF JHARKHAND	NITYANAND PRASAD CHOUDHARY	RAVI PRAKASH
	CYBER CRIME			
18	B.A./3108/2020	NITESH SINGH <b>vs</b> STATE OF JHARKHAND	SIDHARTHA ROY SHASHI BHUSHAN SAH	PANKAJ KUMAR
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
19	B.A./3114/2020	GOUTAM KUMAR DAS <b>vs</b> THE STATE OF JHARKHAND	RAHUL RANJAN PRASHANT KUMAR RAI	RAVI PRAKASH
	CYBER CRIME			
			<b>Orders</b>	
20	Cr.A(SJ)/126/2019	TABREJ ANSARI <b>vs</b> THE STATE OF JHARKHAND	ASHRAF ANSARI NEELAM KUJUR RAJESH KUMAR NILADRI S. MUKHARJEE	HARDEO PRASAD SINGH VIKASH KISHORE SHIV PRASAD
	IA NO, 1945/2020 (For Bail)			
	CHILDREN SEXUAL PROTECTION ACT			



**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 15 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24728)**  
**AT 10:30 AM**  
**HON'BLE MR. JUSTICE ANANDA SEN**

**Orders(with defect)**

1	B.A./2270/2020  INDIAN PENAL CODE, 1860	PAWAN ALIAS PARAN RAUT <b>vs</b> THE STATE OF JHARKHAND	JITENDRA SHANKAR SINGH RANDHIR KUMAR PINKI KUMARI	NEHALA SHARMIN
2	B.A./2503/2020  INDIAN PENAL CODE, 1860	AJIT SINGH ALIAS AJIT KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL ABHILASH KUMAR	ARUN KR PANDEY
3	B.A./2881/2020  INDIAN PENAL CODE, 1860	BIPIN YADAV ALIAS BIPIN KUMAR ALIAS BIPIN KUMAR YADAV <b>vs</b> THE STATE OF JHARKHAND	RAJIV LOCHAN	PRABHU DAYAL AGRAWAL

**Orders**

4	Cr.M.P./852/2012	MANOJ JAISWAL <b>vs</b> STATE OF JHARKHAND	RAKESH KUMAR	SURAJ VERMA(APP)
5	Cr.M.P./1604/2012  CODE OF CRIMINAL PROCEDURE, 1973	RAGHUWAR PRASAD BHAGAT AND ANR <b>vs</b> THE STATE OF JHARKHAND	MANOJ KR.NO. 4	ABHAY KR TIWARI(APP)
6	Cr.M.P./1164/2013  QUASHING MATTER	SHASHI PRAKASH <b>vs</b> STATE OF JHARKHAND	DR. S.K. CHATURVEDI	KRISHNA MURARI SHIV KUMAR SHARMA (APP)
7	Cr.M.P./1183/2013  QUASHING MATTER	SUBHRA BANERJEE AND ORS <b>vs</b> STATE OF JHARKHAND	RAJIV RANJAN VISHAL KUMAR TRIVEDI	ANUP KR.AGARWAL SANJAY KUMAR SRIVASTAVA (APP)
8	Cr.M.P./3521/2018  F.I.R	SUNIL KUMAR ROY <b>vs</b> STATE OF JHARKHAND	ROHIT RANJAN SINHA NEELANJAN CHATTERJEE	ARUN KR PANDEY
9	Cr.M.P./1323/2019  IA NO, 7910/2019 (For Joint Comprise Petition) CHILDREN SEXUAL PROTECTION ACT	MD SHAMSHAD ALI <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR PRASAD	RAJNEESH VARDHAN SURESH KUMAR

**Fresh Filing**

10	Cr.M.P./1621/2017  F.I.R	KRISHNA NAND SAHU <b>vs</b> THE STATE OF JHARKHAND AND ORS	RAJNI KANT OJHA SURESH KUMAR SINGH SUMAN KUMARI	MOTI GOPE
11	B.A./1852/2020 tied-up  INDIAN PENAL CODE, 1860	VIJAY KUMAR MANDAL ALIAS VIJAY MANDAL <b>vs</b> THE STATE OF JHARKHAND	LAKHAN CHANDRA ROY MRIDULA THAKUR	LILY SAHAY LALIT YADAV
12	B.A./2154/2020 tied up  CHILDREN SEXUAL PROTECTION ACT	AKASH SAH <b>vs</b> THE STATE OF JHARKHAND	SHRUTI SHRESTHA	SURAJ DEO MUNDA

**Admission**

13	Cr.M.P./1402/2013  QUASHING MATTER	JAMIL ANSARI <b>vs</b> STATE OF JHARKHAND AND ANR	NILESH KUMAR KUMAR AMIT SANJEEV KR.PATHAK	RAKESH KUMAR (APP)
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14	Cr.M.P./1417/2013	DEEPAK KUMAR <b>vs</b> THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA	VIPUL DIVYA (APP)
	IA NO, 1904/2014 (For MISC.) INDIAN FOREST ACT ,1927			
15	Cr.M.P./1558/2014	BIKASH KUMAR MISHRA AND ORS <b>vs</b> THE STATE OF JHARKHAND	NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	ROHIT RANJAN SINHA PANDEY NEERAJ RAI SATISH KUMAR KESHRI (APP)
	F.I.R			
16	Cr.M.P./2642/2014	SANJAY PASSARY <b>vs</b> THE STATE OF JHARKHAND	NAVIN KUMAR ABHIJEET KR SINGH	VIJAY KUMAR GUPTA
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
17	Cr.M.P./4082/2018	GOVIND PRASAD SAH <b>vs</b> THE STATE OF JHARKHAND	ONKAR NATH TIWARY ALTAMASH KHAN	ANJANI KR TOPPO
	LOTTERIES(REGULATION)AD ACT.			
18	Cr.M.P./447/2019	SUBHASH JETHI <b>vs</b> THE STATE OF JHARKHAND	VISHNU KUMAR SHARMA DEEPAK KR DUBEY	ASHOK KUMAR
	F.I.R			
19	Cr.M.P./488/2019	SABITA DEVI <b>vs</b> THE STATE OF JHARKHAND	MAHESH TEWARI PINKI KUMARI ABHISHEK KUMAR DUBEY	TAPAS ROY
	F.I.R			
20	Cr.M.P./616/2019	KAILASH KHANDELWAL <b>vs</b> THE STATE OF JHARKHAND	ACHINTO SEN AVISH ANAND NAVEEN KR GAUNJHU	HARDEO PRASAD SINGH
	COGNIZANCE			
21	Cr.M.P./961/2019	RAGHUNATH SINGH <b>vs</b> THE STATE OF JHARKHAND	ANURAG KUMAR	SHIV KUMAR SHARMA SATISH KUMAR KESHRI (APP)
	QUASHING(82,83,CR.P.C)			
22	Cr.M.P./1068/2019	AJAY KUMAR SHARMA <b>vs</b> THE STATE OF JHARKHAND	SOURAV KUMAR	PRANAY KR JAISWAL (APP)
	QUASHING(82,83,CR.P.C)			
23	Cr.M.P./1866/2019	SONALIKA KUMARI ALIAS SONIYA <b>vs</b> THE STATE OF JHARKHAND	RAM LAKHAN YADAV	SADHNA KUMAR HARDEO PRASAD SINGH
	QUASHING(82,83,CR.P.C)			
24	Cr.M.P./1871/2019	BIRENDRA PD VERMA <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR	NEHRU MAHTO
	QUASHING(82,83,CR.P.C)			
25	Cr.M.P./1967/2019	PANKAJ JAISWAL <b>vs</b> THE STATE OF JHARKHAND	NILESH KUMAR ASMITA SHRIVASTAVA AVISHEK PRASAD	SADHNA KUMAR
	QUASHING(82,83,CR.P.C)			
26	B.A./7537/2019	RAMU KUMAR <b>vs</b> THE STATE OF JHARKHAND	DEVESH KRISHNA PRIYANKA BOBY	RANJIT KUMAR
	INDIAN PENAL CODE, 1860			
27	B.A./8214/2019 tied-up	GUDDU RAY ALIAS NAKUL RAI ALIAS RAVIKANT ALIAS GUDDU RAI ALIAS RAVI KANT RAI <b>vs</b> THE STATE OF JHARKHAND	NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	NEHALA SHARMIN
	ARMS ACT,1959			
28	B.A./10295/2019 Tied up	GANESH RAI ALIAS GANESH RAY <b>vs</b> THE STATE OF JHARKHAND	ABHISHEK KUMAR DUBEY ANKUR ANAND	RAJNEESH VARDHAN PRABHASH CH. SINHA
	INDIAN PENAL CODE, 1860			

29	B.A./10689/2019 tied-up	SATYADEO PANDEY <b>vs</b> THE STATE OF JHARKHAND	ASHOK KUMAR SINGH	ABHAY KR TIWARI
	DOWRY PROHIBITION ACT, 1961			
30	B.A./2693/2020 tied-up	SURJA PAHARIA <b>vs</b> THE STATE OF JHARKHAND	AMAN SEKHAR SUDHANSHU SHEKHAR CHOUDHARY	PRAMOD KR. CHOUDHARY
	INDIAN PENAL CODE, 1860			

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 18 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24730)**  
**AT 10:30 AM**  
**HON'BLE MR.JUSTICE RAJESH SHANKAR**

**Orders**

1	B.A./2987/2020 fixed vide slip  INDIAN PENAL CODE, 1860	TUNTUN YADAV <b>vs</b> THE STATE OF JHARKHAND	KRISHNA MURARI	LAXMI MURMU
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**Fresh Filing**

2	W.P(C)/3888/2018  SARFESAI ACT	SUSHMA DAS <b>vs</b> THE STATE OF JHARKHAND	MUKESH KR SINHA PANKAJ KUMAR	DHANAJAY KR DUBEY RAJEEV KUMAR SINHA RAHUL KR GUPTA
3	W.P(C)/4280/2019  ISSUANCE / CANCELLATION OF CASTE CERTIFICATE	BISWAJIT RANA THROUGH HIS FATHER AND GUARDIAN SANTOSH RANA <b>vs</b> THE STATE OF JHARKHAND	PRADEEP KR VERMA	CHANDRA G. A. BARDHAN
4	WP/5125/2019	LAXMI DEVI KHOWALA <b>vs</b> SMT USHA DEVI KHEMKA	PRASHANT PALLAV PARTH JALAN MADHAV PRASAD SMITA SINHA	
5	W.P(C)/6805/2019  SARFESAI ACT	UMA PANDEY <b>vs</b> ALLAHABAD BANK THROUGH ITS GENERAL MANAGER	MANOJ KR SINHA PANKAJ KUMAR SUSHANT KUMAR SINHA	PARTH S. A. SWAROOP PATI
6	W.P(C)/6806/2019  CODE OF CIVIL PROCEDURE, 1908	HIMADRI KUMAR PATRA <b>vs</b> THE STATE OF JHARKHAND	SACHIN MAHATO	RAHUL KR GUPTA
7	W.P(C)/7228/2019  CODE OF CIVIL PROCEDURE, 1908	DR SUPRIYO BHATTACHARJEE <b>vs</b> THE STATE OF JHARKHAND	MOUSHMI CHATTERJEE APURV	AJIT KUMAR
8	B.A./2420/2020 tied up matter  NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	PREM CHAND PURTI ALIAS CHUMNU PURTI <b>vs</b> THE STATE OF JHARKHAND	S K VISHWAKARMA	PANKAJ KUMAR

**Admission**

9	B.A./310/2020  INDIAN PENAL CODE, 1860	NIPU KUMAR BAURI <b>vs</b> THE STATE OF JHARKHAND	YOGESH MODI	SUCHENDRA PRASAD
10	B.A./1183/2020  CHILDREN SEXUAL PROTECTION ACT	INDRAJEET KUMAR PASWAN ALIAS INDRAJIT KUMAR ADISAN <b>vs</b> THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR	SHIV SHANKAR KUMAR

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 20(THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24732)**  
**AT 10:30 AM**  
**HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

**Fresh Filing**

1	A.B.A./1907/2020	SANJAY KUMAR SHARMA ALIAS SANJAY SHARMA <b>vs</b> THE STATE OF JHARKHAND	INDRAJIT SINHA AWINASH KUMAR AMITABH PRASAD ANKIT VISHAL AJAY KUMAR SAH	MOTI GOPE
	INDIAN PENAL CODE, 1860			

**Orders(with defect)**

2	Cr.M.P./407/2020	NARESH SINGH <b>vs</b> THE STATE OF JHARKHAND	SABYASANCHI	ARUN KR PANDEY
	CODE OF CRIMINAL PROCEDURE, 1973			
3	Cr.M.P./626/2020	MD ASLAM <b>vs</b> THE STATE OF JHARKHAND	Md. Azam	SUCHENDRA PRASAD
	CODE OF CRIMINAL PROCEDURE, 1973			
4	Cr.M.P./904/2020	PRAMOD RAI <b>vs</b> THE STATE OF JHARKHAND	RANJAN KUMAR SINGH	AMRITA KUMARI
	CODE OF CRIMINAL PROCEDURE, 1973			
5	Cr.M.P./908/2020	KIRAN DEVI <b>vs</b> THE STATE OF JHARKHAND	SANTOSH KUMAR SONI	RANJIT KUMAR
	CODE OF CRIMINAL PROCEDURE, 1973			
6	Cr.M.P./978/2020	BIRU BHARTI <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH	LAXMI MURMU
	CODE OF CRIMINAL PROCEDURE, 1973			
7	A.B.A./2293/2020	TINKU RAM ALIAS TINKU KUMAR RAM <b>vs</b> THE STATE OF JHARKHAND	ANUP KR AGRAWAL SONAL TIWARY	LILY SAHAY
	INDIAN PENAL CODE, 1860			

**Orders**

8	Cr.A(SJ)/1112/2017 tied up	ARJUN SINGH MUNDA AND ANR <b>vs</b> THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY NAVNEET SAHAY	SHIV KUMAR SHARMA
	IA NO, 9255/2019 CODE OF CRIMINAL PROCEDURE, 1973			
9	Cr.A(SJ)/2011/2017 tied up	REKHA SINGH <b>vs</b> THE STATE OF JHARKHAND	RANDHIR KUMAR SANDIP KR. BURNWAL BIRAT KUMAR PINKI KUMARI ANIL KR SINGH RANJAN KUMAR	RAKESH KUMAR (APP)
	IA NO, 10457/2019 (For Bail) IMMORAL TRAFFIC (PREVENTION) ACT, 1956			
10	Cr.A(SJ)/1163/2018 Tied up & vide slip	AKBAR ANSARI <b>vs</b> THE STATE OF JHARKHAND	ZIAUL HAQUE NILESH KUMAR MATINUDDIN KHAN AVISHEK PRASAD SARFARAZ AKHTAR	RAKESH KUMAR
	IA NO, 8652/2019 (For Suspension of Sentence) DOWRY PROHIBITION ACT, 1961			
11	Cr.A(SJ)/1368/2018 Tied-up & vide slip	BABLOO ANSARI ALIAS MOHSIN <b>vs</b> THE STATE OF JHARKHAND	PRIYA SHRESTHA NEHALA SHARMIN FAISAL ALLAM	SANJAY KUMAR PANDEY
	IA NO, 3179/2020 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973			

12	Cr.A(Sj)/1409/2018 tied up	MD AMJAD HUSSAN ALIAS MD AMJAD ALI <b>VS</b> THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY NAVNEET SAHAY	LILY SAHAY
IA NO, 10627/2019 (For Bail) ARMS ACT,1959				
13	Cr.A(Sj)/1157/2019	SUDHIR KUMAR PATHAK <b>VS</b> UNION OF INDIA THROUGH C B I	CHANDRAJIT MUKHERJEE SHIVAM UTKARSH SAHAY	RAJIV SINHA
IA NO, 3248/2020 (For Bail) PREVENTION OF CORRUPTION ACT 1988				
<b>Admission</b>				
14	Cr.M.P./2845/2019	KRIPA YADAV ALIAS KRIPA NATH YADAV <b>VS</b> THE STATE OF JHARKHAND	RAJA RAVI SHEKHAR SINGH	SANJAY KUMAR SRIVASTAVA
15	Cr.M.P./3608/2019	SHANKAR SAH ALIAS RAM SHANKAR SAH <b>VS</b> THE STATE OF JHARKHAND	RAJLAKSHMI MISHRA	PRANAY KR JAISWAL
CODE OF CRIMINAL PROCEDURE, 1973				
16	Cr.M.P./4121/2019	SUKUNI DEVI <b>VS</b> THE STATE OF JHARKHAND	RAJA RAVI SHEKHAR SINGH	DEEPAK KUMAR
CODE OF CRIMINAL PROCEDURE, 1973				
17	Cr.M.P./4140/2019	MUNER MIAN ALIAS MANIR ANSARI <b>VS</b> THE STATE OF JHARKHAND	SIDHARTHA ROY	SURAJ VERMA
CODE OF CRIMINAL PROCEDURE, 1973				
18	Cr.M.P./4374/2019 tied up	SOURAV SEN GUPTA <b>VS</b> THE STATE OF JHARKHAND	RAJA RAVI SHEKHAR SINGH	VIPUL DIVYA SUPRIYA DAYAL ANURAG KASHYAP ABHILASH KUMAR
IA NO, 1251/2020 (For Grant of interim order) CODE OF CRIMINAL PROCEDURE, 1973				
19	Cr.M.P./51/2020	MANOJ KUMAR SINGH <b>VS</b> THE STATE OF JHARKHAND	AMARENDRA KUMAR	VANDANA BHARTI
CODE OF CRIMINAL PROCEDURE, 1973				
20	Cr.M.P./107/2020	MD ASADULLA ALAM ALIAS PINKA MIYAN <b>VS</b> THE STATE OF JHARKHAND	LALAN KR SINGH	SRABANI SANNYAL
CODE OF CRIMINAL PROCEDURE, 1973				
21	Cr.M.P./121/2020	PREM BESHRA <b>VS</b> THE STATE OF JHARKHAND	SHASHI KANT THAKUR	SRABANI SANNYAL
CODE OF CRIMINAL PROCEDURE, 1973				
22	Cr.M.P./386/2020	ANWAR ALI <b>VS</b> THE STATE OF JHARKHAND	FAHAD ALLAM	SURAJ DEO MUNDA
CODE OF CRIMINAL PROCEDURE, 1973				
23	Cr.M.P./459/2020	VIKASH KUMAR ALIAS VIKASH KUMAR VISHWAKARMA <b>VS</b> THE STATE OF JHARKHAND	MAHESH KUMAR SINHA (2)	ANURADHA SAHAY
CODE OF CRIMINAL PROCEDURE, 1973				
24	Cr.M.P./678/2020	IMTIYAJ ANSARI ALIAS ENTIYAZ ANSARI <b>VS</b> THE STATE OF JHARKHAND	SANTOSH KUMAR JHA SUMIT GAUTAM	PRABHU DAYAL AGRAWAL SHASHI KANT THAKUR
CODE OF CRIMINAL PROCEDURE, 1973				
25	Cr.M.P./701/2020	SANJAY YADAV <b>VS</b> THE STATE OF JHARKHAND	ANJANI KUMAR	NAVEEN KR GAUNJHU
CODE OF CRIMINAL PROCEDURE, 1973				

26	Cr.M.P./894/2020	LAXMAN TURI <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	MAHESH KUMAR SINHA (2)	SARDHU MAHTO
27	Cr.M.P./919/2020	SUDARSHAN KUMAR <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	PRATIUSH LALA DEEPAK SAHU	RAM PRAKASH SINGH
28	Cr.M.P./1022/2020	RAJENDRA DAS <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	MUKESH BIHARI LAL	SURAJ DEO MUNDA
<b>Hearing</b>				
29	Cr.A(Sj)/578/2002	BHOLU MANDAL <b>vs</b> STATE OF JHARKHAND	A.K.DAS ARUN KUMAR MAHESH TIWARI	RAJESH KUMAR
30	Cr.A(Sj)/1938/2004	BUDU MUNDA <b>vs</b> STATE OF JHARKHAND THR.C.B.I CODE OF CRIMINAL PROCEDURE, 1973	B.K.PANDEY S.K.DUTTA	SHEKHAR SINHA (A.P.P.)
31	Cr.A(Sj)/39/2005	MAHENDRA PRASAD <b>vs</b> STATE OF JHARKHAND	GOPAL KRISHNA SINHA DR.AMITA SRIVASTAVA	RAJESH KUMAR VANDANA BHARTI (APP)
<b>wt32</b>	Cr.A(Sj)/40/2005	DWARIKA PRASAD <b>vs</b> STATE OF JHARKHAND THR C.B.I. PREVENTION OF CORRUPTION ACT 1988	A.K.KASHYAP RAVI PRAKASH	RAJESH KUMAR
33	Cr.A(Sj)/653/2007	UDAI SINGH <b>vs</b> STATE OF JHARKHAND TH C.B.I.	PANDEY ASHOK NATH ROY SATYAPRAKASH SINHA	RAJESH KUMAR (C.B.I)
34	Cr.A(Sj)/980/2007	AKHILESHWAR SHARAN SHRIVASTAVA <b>vs</b> STATE OF JHARKHAND THR C.B.I. CODE OF CRIMINAL PROCEDURE, 1973	SANJAY KUMAR SRIVASTAVA A.S.DAYAL	RAJESH KUMAR (C.B.I.)
35	Cr.A(Sj)/1050/2007	GENDA PRASAD <b>vs</b> STATE OF JHARKHAND THR C.B.IAS CODE OF CRIMINAL PROCEDURE, 1973	ASHOK KUMAR SINHA	RAJESH KUMAR (C.B.I)
36	Cr.A(Sj)/1167/2008	SUJEET KUMAR MUKHERJE <b>vs</b> STATE OF JHARKHAND THR C.B.I PREVENTION OF CORRUPTION ACT 1988	A.K.CHATURVEDI MD.ZAID AHMAD KRISHNA KUMAR MISHRA NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	RAJESH KUMAR (C.B.I)
37	Cr.A(Sj)/1180/2008	MAHESH PRASAD <b>vs</b> STATE OF JHARKHANDTHR.CBI PREVENTION OF CORRUPTION ACT 1988	RAVI PRAKASH LINA SHAKTI	RAJESH KUMAR (C.B.I)
38	Cr.A(Sj)/1194/2008	BAL KRISHNA SINGH <b>vs</b> STATE OF JHARKHAND THR C.B.I. PREVENTION OF CORRUPTION ACT 1988	PANDEY ASHOK NATH ROY SATYAPRAKASH SINHA NEERAJ KUMAR	RAJESH KUMAR (C.B.I)

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 7 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24734)**  
**AT 10:30 AM**  
**HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

**Final Disposal**

1	Cr.Rev./914/2014 Fix Vide Order	SHAMBHU NATH MISRA <b>vs</b> THE STATE OF JHARKHAND AND ANR	AASHISH KUMAR RITESH KUMAR	RANJAN PRASAD SINHA SANJEEV THAKUR SUBHASH CHANDRA PRAKASH VANDANA BHARTI (APP)
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IA NO, 7459/2018 (For Misc.)

CODE OF CRIMINAL PROCEDURE, 1973

2	W.P(S)/5488/2019 Fixed vide slip. Assigned matter	MEETU PASSI <b>vs</b> LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS CHAIRMAN	SHRESTH GAUTAM YOGENDRA YADAV OMPRAKASH RAHUL DEV	SACHIN KUMAR KUMAR HARSH
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DISMISSAL/REMOVAL/TERMINATION

**Orders(with defect)**

3	C.Rev./32/2020 vide slip	MANORANJAN PRASAD SINHA <b>vs</b> MANAGING COMMITTEE OF GREENLAND PUBLIC SCHOOL	IN PERSON	
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CODE OF CIVIL PROCEDURE, 1908

4	Cr.A(SJ)/175/2020	SIBOO GOPE <b>vs</b> THE STATE OF JHARKHAND	RAJESH KR MISHRA	PRIYA SHRESTHA
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SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989

5	B.A./1294/2020	MANOJ SINGH ALIAS MANOJ KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	AJAY SHANKAR	SANJAY KUMAR SRIVASTAVA
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CHILDREN SEXUAL PROTECTION ACT

6	B.A./2204/2020 Tied up	ANIL MISTRI ALIAS ANIL VISHWAKARMA <b>vs</b> THE STATE OF JHARKHAND	RAKESH KUMAR SINHA VANDANA	MOTI GOPE
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INDIAN PENAL CODE, 1860

**Orders**

7	B.A./813/2020 fixed vide order	VIJAY YADAV <b>vs</b> THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL ABHILASH KUMAR	SRABANI SANNYAL
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ARMS ACT,1959

**Fresh Filing**

8	B.A./1442/2020 Tied up fixed v/s	MD MUSTAK <b>vs</b> THE STATE OF JHARKHAND	ASHOK KR SINHA (4) NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	RAM PRAKASH SINGH
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INDIAN PENAL CODE, 1860

9	B.A./2149/2020 fixed v/s	MANOJ SINGH <b>vs</b> THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL ABHILASH KUMAR	NAVEEN KR GAUNJHU
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INDIAN PENAL CODE, 1860

10	B.A./2918/2020	MUNNA SINGH ALIAS UPENDRA SINGH <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	RAKESH KUMAR NO 2
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INDIAN PENAL CODE, 1860

**Admission**

11	B.A./10691/2019 tied-up	MANOJ SAHU <b>vs</b> THE STATE OF JHARKHAND	ALKA KUMARI NILESH KUMAR AVISHEK PRASAD AMIT KUMAR SINHA	SUDHIR KUMAR MAHTO
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UNLAWFUL ACTIVITIES (PREVENTION) ACT, 1967



12	B.A./10837/2019	SHIVDHAN MARANDI <b>vs</b> THE STATE OF JHARKHAND	VANI KUMARI JYOTI NAYAN	PANKAJ KUMAR
		NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985		
13	B.A./12073/2019	LALESHWAR SAHNI ALIAS LALU SAHNI ALIAS SANJU RABIDAS <b>vs</b> THE STATE OF JHARKHAND	PANKAJ KUMAR	RAKESH RANJAN
		INDIAN PENAL CODE, 1860		
14	B.A./118/2020 fixed v/o	SHOAIB AKHTAR ALIAS SHIBU <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY SOURAV KUMAR RAJESH KR SINGH	PRAVEEN KR APPU
		ARMS ACT,1959		
15	Cr.A(SJ)/147/2020 tideup matter	SETH CHOUBEY ALIAS RAVI SHANKAR CHOUBEY <b>vs</b> THE STATE OF JHARKHAND	MANOJ KR CHOUBEY KRISHNA PRAJAPATI	RAKESH RANJAN
		CHILDREN SEXUAL PROTECTION ACT		
16	Cr.M.P./181/2020	PINTU CHOUDHARY <b>vs</b> THE STATE OF JHARKHAND	SUNIL KUMAR	NAWIN KR SINGH
		CODE OF CRIMINAL PROCEDURE, 1973		
17	B.A./458/2020	PINTU MAHTO ALIAS MUKESH KUMAR <b>vs</b> THE STATE OF JHARKHAND	UTTAM KR DAS	RANJIT KUMAR
		ARMS ACT,1959		
18	Cr.M.P./550/2020	RAMU PAHARIA <b>vs</b> THE STATE OF JHARKHAND	MD.YASIR ARAFAT SHAMMA PARVEEN	SARDHU MAHTO
		CODE OF CRIMINAL PROCEDURE, 1973		
19	B.A./1457/2020 Tied up	RUBAIDA KHATOON <b>vs</b> THE STATE OF JHARKHAND	JITENDRA SHANKAR SINGH RANDHIR KUMAR PINKI KUMARI	SUCHENDRA PRASAD
		INDIAN PENAL CODE, 1860		
20	B.A./2110/2020	BISESH GOPE ALIAS RAJU GOPE <b>vs</b> THE STATE OF JHARKHAND	GOURI DEBI NISITH KR SAHANI	PRAVEEN KR APPU
		INDIAN PENAL CODE, 1860		
		<b>Hearing</b>		
21	Cr.Rev./26/2014	HARE RAM TIWARY AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	PRADEEP KR VERMA ARUN KUMAR SAVITA KUMARI BIRAT KUMAR ANIL KR SINGH	SUCHENDRA PRASAD (APP)
		CODE OF CRIMINAL PROCEDURE, 1973		
22	Cr.Rev./52/2014	ANANDA GOSWAMI AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ANR	RAJIV LOCHAN RAJEEV RANJAN	NITYANAND PRASAD CHOUDHARY PRANAY KR JAISWAL (APP)
		CODE OF CRIMINAL PROCEDURE, 1973		
23	Cr.Rev./148/2014	SUKHDEO MANJHI AND ANR <b>vs</b> THE STATE OF JHARKHAND	RAGINI	HARDEO PRASAD SINGH (APP)
	IA NO, 1509/2014 (For Bail)			
		CODE OF CRIMINAL PROCEDURE, 1973		
24	Cr.Rev./157/2014	CHUNDARI DEVI AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ANR	VIJAY KUMAR ROY	RAKESH KUMAR (APP)
		CODE OF CRIMINAL PROCEDURE, 1973		
<b>wt25</b>	Cr.Rev./1203/2013	MOHAN MAHTO <b>vs</b> THE STATE OF JHARKHAND	VIJAY KUMAR ROY	SAHADEO CHOUDHARY VANDANA BHARTI (APP)
		CODE OF CRIMINAL PROCEDURE, 1973		
26	Cr.Rev./165/2014	ANIL YADAV <b>vs</b> THE STATE OF JHARKHAND	SWAMI NATH PRASAD RAI ANURAG KASHYAP	SHIV KUMAR SHARMA (APP)
		CODE OF CRIMINAL PROCEDURE, 1973		

27	Cr.Rev./171/2014	PRAKASH SAW <b>vs</b> THE STATE OF JHARKHAND  CODE OF CRIMINAL PROCEDURE, 1973	VANDANA SINGH	SANJAY KUMAR SRIVASTAVA (APP)
28	Cr.Rev./174/2014	PRITHVI RAJ SINGH <b>vs</b> THE STATE OF JHARKHAND ADN ANR  CODE OF CRIMINAL PROCEDURE, 1973	PRADEEP KR PRASAD	KAUSHAL KRIPA SHANKAR NANDA JASHODHARA TRIPATHY SUCHENDRA PRASAD (APP)
29	Cr.Rev./191/2014	RAMESH SHARMA <b>vs</b> THE STATE OF JHARKHAND  DOWRY PROHIBITION ACT, 1961	LAKHAN CHANDRA ROY	SANJAY KUMAR SRIVASTAVA (A.P.P.)
<b>wt30</b>	Cr.Rev./248/2014	SHOBHA DEVI AND ANR <b>vs</b> THE STATE OF JHARKHAND  DOWRY PROHIBITION ACT, 1961	LAKHAN CHANDRA ROY	VANDANA BHARTI (A.P.P.)
31	Cr.Rev./229/2014	MD KAUSAR ALI ALIAS KAUSHAR ALI <b>vs</b> THE STATE OF JHARKHAND AND ANR  CODE OF CRIMINAL PROCEDURE, 1973	GOURI DEBI NISITH KR SAHANI	RAVI PRAKASH
32	Cr.Rev./251/2014	RAGHUNANDAN PRADHAN <b>vs</b> THE STATE OF JHARKHAND  CODE OF CRIMINAL PROCEDURE, 1973	VIKESH KUMAR SATISH KUMAR DEO PURNENDU SHARAN MD. RAZAULLAH ANSARI FAHAD ALLAM AJIT KUMAR	SARDHU MAHTO (A.P.P.)

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 19(THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24735)**  
**AT 10:30 AM**  
**HON'BLE MR. JUSTICE KAILASH PRASAD DEO**

**Orders(with defect)**

1	A.C.(S.B.)/8/2016  JHARKHAND EDUCATION TRIBUNAL ACT 2005	AMBRUS NIRAL GURIA <b>vs</b> THE STATE OF JHARKHAND AND ORS	PRADEEP KR VERMA ARUN KUMAR ABHA VERMA	A.G
2	A.C.(S.B.)/11/2016  JHARKHAND EDUCATION TRIBUNAL ACT 2005	KANAK LATA RAI <b>vs</b> PRINCIPAL DAV PUBLIC SCHOOL AND ORS	ROHIT KUMAR SINGH	
3	A.C.(S.B.)/1/2019  IA NO, 2217/2019 (For LIMITATION), 2218/2019 (For Stay Of Proceedings) PREVENTION OF MONEY LAUNDERING ACT.	DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR SHRI SWAPAN BOSE <b>vs</b> BINAY PRAKASH	PRASHANT VIDYARTHI	
4	A.C.(S.B.)/3/2019  IA NO, 5048/2019 (For STAY OF PROCEEDINGS), 5049/2019 (For LIMITATION) PREVENTION OF MONEY LAUNDERING ACT.	DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR SHRI SWAPAN BOSE <b>vs</b> MRS RITA PRAKASH	PRASHANT VIDYARTHI	
5	A.C.(S.B.)/4/2019  IA NO, 5763/2019 (For LIMITATION), 5764/2019 (For STAY OF PROCEEDINGS) PREVENTION OF MONEY LAUNDERING ACT.	DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR SHRI SWAPAN BOSE <b>vs</b> MS ASHLESHA CORPORATION LTD	PRASHANT VIDYARTHI	

**Orders**

6	A.C.(S.B.)/7/2018  IA NO, 2501/2019 (For LIMITATION) JHARKHAND EDUCATION TRIBUNAL ACT 2005	CAMBRIDGE INSTITUTE OF TECHNOLOGY THROUGH ITS CHAIRMAN VICE CHAIRMAN <b>vs</b> PROF PREM SHANKAR	RAHUL KUMAR AMIT KUMAR PRABHAT SINGH	ROHIT KUMAR SINGH
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**Admission**

7	A.C.(S.B.)/1/2018  JHARKHAND EDUCATION TRIBUNAL ACT 2005	KRISHNANAND MISHRA <b>vs</b> THE STATE OF JHARKHAND	HARBALLAV CH. PRASAD SALIL SITANSHU MAHESH KUMAR SINHA (2)	MANOJ KR. NO.3
8	A.C.(S.B.)/8/2018  IA NO, 5075/2018, 5231/2017 (For STAY OF PROCEEDINGS) JHARKHAND EDUCATION TRIBUNAL ACT 2005	VANANCHAL DENTAL COLLEGE AND HOSPITAL THROUGH ITS CHAIRMAN DINESH PRASAD SINGH <b>vs</b> MANOJ MAHTO AND ORS	SHAHID KHAN DEVESH KRISHNA SHRAY MISHRA PRIYANKA BOBY PIYUSH CHITRESH MD. RAZAULLAH ANSARI DEEPANKAR	ROHIT KUMAR SINGH
9	A.C.(S.B.)/14/2018  IA NO, 6007/2019 (For Stay Of Proceedings) JHARKHAND EDUCATION TRIBUNAL ACT 2005	MS TECHNO EDUCATION RAMGARH THROUGH ITS AUTHORIZED SIGNATORY NARAYAN CHANDRA DUTTA <b>vs</b> RABI SHANKAR PRASAD	CHANDRAJIT MUKHERJEE ANJANI KUMAR PUJA KUMARI SWATI SHALINI	DR.ASHOK KR.SINGH AMIT KR VERMA AMRESH KUMAR NAGMANI TIWARI MANOJ KR DASH

10	A.C.(S.B.)/16/2018	MANORANJAN PRASAD SINHA <b>vs</b> MANAGING COMMITTEE OF OXFORD PUBLIC SCHOOL THROUGH ITS SECRETARY	IN PERSON	
	JHARKHAND EDUCATION TRIBUNAL ACT 2005			
11	B.A./919/2020 fixed v/s	BIJAY MAHTHA ALIAS BIJAY CHOUHARY <b>vs</b> THE STATE OF JHARKHAND	LALIT YADAV	RAKESH KUMAR
	INDIAN PENAL CODE, 1860			

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 9 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24854)**  
**AT 10:30 AM**  
**HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

**Fresh Filing**

1	W.P(S)/5149/2017	VIKASH KUMAR RAJWAR <b>vs</b> PERSONNEL AND ADMINIS REFORM	NISITH KR SAHANI GOURI DEBI	JAI PRAKASH,(A A G) TEJO MISTRY
	SELECTION			
2	W.P(S)/51/2018	MALTI KUMARI <b>vs</b> STATE OF JHARKHAND AND ORS	JITENDRA PANDEY JAYANT KUMAR PANDEY	RAJESH LALA
	TRANSFER MATTER			
3	W.P(S)/3870/2019	BEBIYA DEVI <b>vs</b> THE CHIEF MANAGING DIRECTOR MS BHARAT COKING COAL LIMITED	RANJAN KUMAR SINGH	INDRAJIT SINHA
	COMPASSIONATE APPOINTMENT			
4	W.P(S)/3886/2019	SAMIR KUMAR GHOSH <b>vs</b> THE STATE OF JHARKHAND	DEEPAK KR PRASAD	DHANANJAY KR PATHAK
	PUNISHMENT			
5	W.P(S)/5179/2019	RUPLAL MAHTO <b>vs</b> THE CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	NAND KISHORE PD. SINHA THAKUR CHARAN SINGH	HIMANSHU KR MEHTA AMIT KUMAR DAS AMIT KR SINHA
	SERVICE RESIDUARY			
6	W.P(S)/5181/2019	ARCHANA KUMARI <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY PR SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT	KUMARI RASHMI RANESH ANAND	PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT			
7	W.P(S)/6546/2019	ARVIND KUMAR SAH <b>vs</b> JHARKHAND ACADEMIC COUNCIL THROUGH ITS CHAIRMAN	PRABHASH KUMAR TAPASH KABIRAJ	RICHA SANCHITA PINKY SHAW
	QUASHING			
8	W.P(S)/7011/2019	BHARTI SINGH <b>vs</b> THE STATE OF JHARKHAND	AMIT KR TIWARI	NIPUN BAKSHI
	SALARY MATTER			
9	W.P(S)/7037/2019	BHUPAL SHARMA <b>vs</b> THE STATE OF JHARKHAND	MD. JALISUR RAHMAN	RUPESH SINGH DR.ASHOK KR.SINGH
	DATE OF APPOINTMENT			
10	W.P(S)/7041/2019	KALINATH JHA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPTT	PREM PUJARI ROY	RICHA SANCHITA ANOOP KR MEHTA
	PAY SCALE MATTER			
			<b><u>Admission</u></b>	
11	W.P(S)/2859/2019 Fixed vide slip	MD WALIUULLAH <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR RISHI RAJ VERMA	NAVIN KUMAR
	SALARY MATTER			
<b>wt12</b>	W.P(S)/2861/2019	ABDUL JALIL <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR RISHI RAJ VERMA	PRASHANT KR SINGH
	SALARY MATTER			

**DAILY CAUSELIST For Friday The 5<sup>th</sup> June 2020**  
**COURT NO. 6 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24826)**  
**AT 10:30 AM**  
**HON'BLE MR. JUSTICE DEEPAK ROSHAN**

**Fresh Filing**

1	W.P(S)/1438/2014	MAN MOHAN PRASAD MEHTA <b>vs</b> STATE OF JHARKHAND AND ORS	BHAIYA V. KUMAR AMRITA KUMARI RASHMI KUMARI	ABHAY KR MISHRA KRISHNA SHANKAR
	SELECTION			
2	W.P(S)/3904/2014	MD MUSTAFA <b>vs</b> MS CENTRAL COAL FIELD LIMITED REPRESENTED THROUGH CHAIRMAN CUM MANAGING DIRECTOR AND ORS	JITENDRA TRIPATHI	ARBIND KUMAR AMIT KUMAR DAS
	QUASHING MATTER			
			<b>Admission</b>	
3	W.P(S)/4661/2010	KIRAN SRIVASTAVA <b>vs</b> ALLAHABAD BANK AND ANR	KRISHNA SHANKAR NEHA PRASHANT	AMRITA SINHA AMIT KR VERMA K.P.CHOUDHARY RICHIA SANCHITA PARTH S. A. SWAROOP PATI RAJEEV RANJAN MISHRA S P ROY
	RETIREMENT BENEFIT CUM PENSION			
4	W.P(S)/1848/2012	RAMJAGI SINGH □ RAMJANGI SINGH <b>vs</b> STATE OF JHARKHAND AND ORS	RAJEEV RANJAN TIWARY AMIT KUMAR TIWARI	S.C.II CHANDRA G. A. BARDHAN
	RETIREMENT BENEFIT CUM PENSION			
5	W.P(S)/5803/2012	HIRALAL MAHATO <b>vs</b> ACCOUNTANT GENERAL JHARKHAND	BIRENDRA KUMAR NIRAJ KISHORE	LAL C. NATH SHADEO SUDARSHAN SHRIVASTAVA
	RETIREMENT BENEFIT CUM PENSION			
6	W.P(S)/7344/2012	RUKAIYA KHATOON <b>vs</b> JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN AND ORS	JASVINDAR MAZUMDAR RAJESH KUMAR	RAJIV RANJAN
	RETIREMENT BENEFIT CUM PENSION			
7	W.P(S)/129/2013	BISHWA NATH NARAIN <b>vs</b> PUNJAB NATIONAL BANK AND ORS	ASHIM KR SAHANI AJIT KUMAR	RAJESH KUMAR PRATYUSH KUMAR
	RETIREMENT BENEFIT CUM PENSION			
8	W.P(S)/130/2013	GANESH PRASAD SINGH <b>vs</b> DRINKING WATER AND SANITATION	RUPESH SINGH AMRENDRA PRADHAN ABHAY KR TIWARI	LAL C. NATH SHADEO SUDARSHAN SHRIVASTAVA
	RETIREMENT BENEFIT CUM PENSION			
9	W.P(S)/170/2013	SUDHIR KUMAR AND ORS <b>vs</b> FINANCE	RAVI KUMAR SINGH RAJESH KR SINGH	LAL C. NATH SHADEO
	IA NO, 6774/2013 (For EARLY HEARING)			
	RETIREMENT BENEFIT CUM PENSION			
10	W.P(S)/172/2013	BIBI HAZRA KHATOON <b>vs</b> FOREST AND ENVIRONMENT	ARUN KUMAR FAIZ UR RAHMAN NITISH RANJAN SINHA PRADEEP KR VERMA RITU KUMAR	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SURESH KUMAR AFAQE AHMED ALTAF HUSSAIN
	RETIREMENT BENEFIT CUM PENSION			
11	W.P(S)/2673/2014	MD MURTAZA <b>vs</b> AGRICULTURE DEPARTMENT	NARESH PRASAD SINGH ARVIND KR SINGH	PRASHANT KUMAR SINGH
	RETIREMENT BENEFIT CUM PENSION			

12	W.P(S)/5227/2014	VIDYA CHAND CHOUDHARY <b>vs</b> HUMAN RESOURCES DEPARTMENT	PRASHANT KR RAHUL LEENA MUKHERJEE	LAL C. NATH SHADEO MITHILESH SINGH DR.ASHOK KR.SINGH VISHAL KUMAR
		RETIREMENT BENEFIT CUM PENSION		
13	W.P(S)/6710/2014	SUDHAN MOCHI <b>vs</b> CENTRAL COAL FIELDS LIMITED AND ORS	SANJAY KUMAR TIWARI	MRITUNJAY CHAUDHARY LAL CHANDRAHAS NATH SHAHEDEO PRASHANT VIDYARTHI MUKESH BIHARI LAL PRASHANT KR SINGH PREITY SINHA
		RETIREMENT BENEFIT CUM PENSION		
14	W.P(S)/1032/2015	KHAGENDRA NATH MAHAKUR AND ORS <b>vs</b> FINANCE	SHAIENDRA KUMAR SINGH PRADIP GANGOPADHYAY	KRISHNA MURARI VERMA (GP1) RAJESH KUMAR SUDARSHAN SHRIVASTAVA
		RETIREMENT BENEFIT CUM PENSION		
15	W.P(S)/1037/2015	PARMESHWAR SAHA ALIAS PARMESHWAR PRASAD SAHA <b>vs</b> PANCHAITEE RAJ	DEVA KANT RAI ABHIJEET KR SINGH OM PRAKASH PRASAD	RAM NIVAS ROY SUDARSHAN SHRIVASTAVA
		RETIREMENT BENEFIT CUM PENSION		